## GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:988 ANSWERED ON:02.03.2015 VIOLENCE OVER TRIBAL RIGHTS Chinnaraj Shri Gopalakrishnan

## Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government is aware of incidents of violence by tribal people over their rights due to rift between the Ministry of Tribal Affairs and the Ministry of Environment, Forests and Climate Change over circular relaxing Forest Right Act;
- (b) if so, the details thereof and the reaction of the Government thereto; and
- (c) the action taken by the Government to resolve the issue?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

- (a): As per information available in the Ministry, there is no circular relaxing Forest Rights Act, 2006. The Ministry is also not aware of any incident of violence by tribal people over their rights as no such incident has come to the notice of this Ministry.
- (a) & (C): In view of answer to part (a) above question does not arise.